

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1521/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: ABV & Company
V/s.
The MobileStore Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Archana Shah ilb Sanjay
Sinha
for Corp. Debtors.

2. Adv. Akash Memon
for Operational Creditor

ORDER

CP 1521/I&BP/NCLT/MB/MAH/2017

First Call : Pass Over.

Second Call: At request of the parties, list this matter on 17.11.2017.

V. NALLASENAPATHY
Member(Technical)

B. S. V. PRAKASH KUMAR
Member (Judicial)